

**STATEMENT**

*Statewise/Schemewise Details of Amount Released by Govt. of India for  
Development of Catchment Areas*

(Rs. in crore)

S.No.	Name of State	RVP			FPR		
		92-93	93-94	94-95	92-93	93-94	94-95
1.	Andhra Pradesh	3.37	3.00	3.29	—	—	—
2.	Assam	0.60	—	0.50	—	—	—
3.	Bihar	0.82	2.16	—	0.36	3.03	—
4.	Gujarat	1.98	1.83	2.59	—	—	—
5.	Haryana	—	—	—	0.50	0.17	0.90
6.	Himachal Pradesh	2.17	3.88	5.35	2.64	3.86	3.08
7.	Jammu & Kashmir	0.75	1.27	2.36	—	—	—
8.	Karnataka	3.20	5.13	6.04	—	—	—
9.	Kerala	1.60	1.88	0.55	—	—	—
10.	Madhya Pradesh	4.40	10.99	10.62	0.93	3.40	4.69
11.	Maharashtra	NR	1.09	7.00	—	—	—
12.	Orissa	0.91	1.71	3.26	—	—	—
13.	Punjab	—	0.09	0.20	—	—	0.50
14.	Rajasthan	4.70	5.43	6.60	5.70	6.22	7.19
15.	Sikkim	2.45	1.60	—	—	—	—
16.	Tamil Nadu	2.93	5.30	3.37	—	—	—
17.	Tripura	0.25	—	—	—	—	—
18.	Uttar Pradesh	3.12	4.05	4.37	6.71	9.30	12.52
19.	West Bengal	0.96	2.00	2.00	0.78	0.92	1.03
20.	D.V.C.	3.50	3.50	3.50	—	—	—
<b>Total</b>		<b>37.71</b>	<b>54.91</b>	<b>61.60</b>	<b>17.62</b>	<b>26.90</b>	<b>29.91</b>

NR — Not Released

*[English]***Sugar Mills**

383. SHRI PRAKASH V. PATIL : Will the Minister of FOOD be pleased to state :

(a) the number of applications sent by each State for setting up of New Sugar Mills during 1994-95 and 1995-96;

(b) the number of Sugar Mills for which licences have been issued and the number of mills which have started functioning; and

(c) the number of Sugar Mills in Public, Private and Co-operative Sectors at present, State-wise ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) A statement I showing the statewise number of applications received through the Ministry of Industry Department of Industrial Policy and Promotion for setting up of new sugar mills during 1994-95 and 1995-96 (October-September upto 31.10.95) is attached.

(b) During the eight five year plan (1992-93 to 1996-97 (upto 30.9.95). 76 letters of intent have been issued by the Ministry of Industry for setting up of new sugar mills in the country.

Generally, it takes about 3-4 years to set up a new sugar factory.

(c) A statement II showing the state-wise number of installed sugar mills in public sector, private sector & Cooperative sector is attached.

**STATEMENT-I**

The State wise number of Applications, received through the Ministry of Industry, Department of Industrial Policy & Promotion for setting up of new Sugar Mills during 1994-95 & 1995-96 (October to September which are pending consideration.

(Position as on 31.10.1995)

S.No.	Name of State	No. of Applications
1.	Uttar Pradesh	69
2.	Punjab	1
3.	Haryana	1
4.	Maharashtra	3
5.	Madhya Pradesh	12
6.	Orissa	9
7.	Andhra Pradesh	12
8.	Karnataka	47
9.	Tamil Nadu	11
10.	West Bengal	1
11.	Nagaland	1
Total		167

**STATEMENT-II**

The State-wise and Sector wise total number of installed sugar factories. (As on 30.9.1995)

Sl. No.	State	Total Number of Installed Sugar Factories.			
		Public	Pvt.	Coop.	Total
1	2	3	4	5	6
1.	Punjab	—	6	16	22
2.	Haryana	—	1	10	11
3.	Rajasthan	1	1	1	3
4.	Uttar Pradesh	35	46	31	112
5.	Madhya Pradesh	1	5	3	9
6.	Gujarat	—	—	18	18
7.	Maharashtra	—	6	104	110
8.	Bihar	14	16	—	30
9.	Assam	1	—	2	3
10.	Orissa	—	4	4	8

1	2	3	4	5	6
11.	West Bengal	1	1	—	2
12.	Nagaland	1	—	—	1
13.	Andhra Pradesh	6	14	18	38
14.	Karnataka	3	10	18	31
15.	Tamil Nadu	3	15	15	33
16.	Pondicherry	—	1	1	2
17.	Kerala	—	1	2	3
18.	Goa	—	—	1	1
19.	Dadhra Nagar and Haveli	—	—	—	—
20.	Manipur	—	—	—	—
Total : All India		66	127	244	437

[Translation]

**Agricultural Farms**

384. SHRI RAJENDRA AGNIHOTRI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether various private organisations have taken a decision to set up big Agricultural Farms with the cooperation of Multinational Companies in the field of agricultural production;

(b) if so, whether such efforts were made in Uttar Pradesh and Madhya Pradesh during the last one year; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) to (c) The necessary information is being collected and will be laid on the table of the House.

12.01 hrs :

**INTRODUCTION OF MINISTERS**

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : Sir, may I complete the formality that is left out since yesterday.

MR. SPEAKER : Yes.

SHRI VIDYACHARAN SHUKLA : With your permission I would like to introduce the following new Members of the Council of Ministers who have been inducted recently :